

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 44 OF 2016**

**Dated: 1<sup>st</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant (s)**

**Vs.**

**Emco Energy Ltd. & Ors. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. G. Saikumar  
Mr. Nitish Gupta

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Ms. Raveena Dhamija for R.1  
Ms. Swapna Seshadri for R-3  
Mr. Ramalingam

**ORDER**

List the matter for hearing on **29.09.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**